



GOVERNMENT OF INDIA  
TRADE MARKS REGISTRY  
Intellectual Property Bhavan, Near Antop Hill Head Post Office  
S.M. Road, Antop Hill, Mumbai - 400037 Tel: 24101144, 24101177, 24148251, 24112211  
Fax: 24140808, 24132295 Website: www.ipindia.gov.in

**TRADE MARKS REGISTRY, MUMBAI OPPOSITION HEARING BOARD CONTESTED MATTERS (MAY 2024)**

SR. NO.	DATE OF HEARING & TIME	APPLN NO.	OPPOSITION NO.	TRADE MARK APPLIED	APPLICANT NAME	APPLICANT AGENT	OPPONENT NAME	OPPONENT AGENT	HEARING OFFICER
1	06/05/2024	436582		BRUXEN	TEXMED PHARMACEUTICALS PRIVATE LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
2	06/05/2024	436676		PEECIN	SATPARKASH KAPLISH				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
3	06/05/2024	437032		DIBEX	DR. YUSUF KHWAJA HAMIED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
4	06/05/2024	437483		LUREX	THATTE PHARMA & ALLIED INDUSTRIES PVT. LTD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
5	06/05/2024	437960		WINOGESIC	KISHAN LAL MODI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
6	06/05/2024	437872		RONCILLIN	SURESH SHETH				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
7	06/05/2024	438040		SEVLIV	SUPHAR INTERFRAN LTD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
8	06/05/2024	438278		ALDOPA	FLEMING LABORATORIES PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
9	06/05/2024	438491		VINA	GHANSHYAM PREMNARAYAN BAJPAI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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10	06/05/2024	438697		RELOXYN	ESHVLAL HIRALAL PATEL				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
11	06/05/2024	438738		SUPERDENT	MILAN RAJNIKANT PATEL				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
12	07.05.2024	436300		PROXOL	DR. YUSUF KHWAJA HAMIED				<b>MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS</b>
13	07/05/2024	439169		AMWAY	AMWAY DETERGENTS PRIVATE LIMITED,				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
14	07/05/2024	439277		HYDREM	ROTEX MANUFACTURERS AND ENGINEERS PRIVATE LIMITED,				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
15	07/05/2024	439597		-----	FAZILAT HAAMIDALI NASSER				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
16	07/05/2024	439869		KICKERS	CRONA LIMITED,				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
17	07/05/2024	440084		CARDOVA	THE BOMBAY DYEING & MANUFACTURING CO.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
18	07/05/2024	440635		ISAMPIN	CAPRICA PRIVATE LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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19	07/05/2024	441264		PROTOVIX	JAIRAMDAS HARIRAM PANJWANI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
20	07/05/2024	441060		TIMOLATE	CHAMPAKLAL PRANJIVANDAS ZAVERI,				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
21	07/05/2024	441578		SYSTEM-100	VIKRANT PHARMACEUTICALS LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
22	07/05/2024	442960		TENOL	CADILA ANTIBIOTICS PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
23	07/05/2024	443044		ISOSPAN	DELTA AROMATICS PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
24	07/05/2024	443712		CROWN	PRAMOD SUGANCHAND RAKA				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
25	07/05/2024	444095		MAGGI	RAJESH MEHTA SONAWALA BUNGALOW				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
26	07/05/2024	444862		WEEKEND	RMOHAMMED RIAZ SIDDIQUI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
27	07/05/2024	444853		BLISS	BLISS INTERNATIONAL				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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28	07/05/2024	444918		HOLIDAY VILLAGE	AMIR CONSTRUCTIONS AND MOTEL PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
29	07/05/2024	445051		AAREELON	RAYCHAND PANNAJI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
30	07/05/2024	445140		SORBOLIV-K	PRAKASH MANILAL SHAH				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
31	07/04/2024	445570		PLAY-MATE	WARNER HINDUSTAN LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
32	07/05/2024	446112		NIRMA TEA	.HEMANT NAVNITLAL SHETH				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
33	07/05/2024	446164		AEROPLANE	J. GANDHI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
34	07/05/2024	446672		JAGGERS	MEENA LEKHRAJ RANEY				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
35	07/05/2024	446776		THROCIN	ASHOK SHANTILAL PATEL				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
36	07/05/2024	446986		QUALITY INN	ROHIT NRSHIDAS CHOTHANI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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37	07/05/2024	447344		TORE -TORE	CITIZEN SILK MILLS LTD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
39	07/11/2024	447343		TOYA-TOYA	CITIZEN SILK MILLS LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
40	08/05/2024	370140		VAULTEX	YOUNUS-YOUSUF & CO.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
41	08/05/2024	383784		SEVRINOL	ALIM PHARMACEUTICAL WORKS				<b>MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS</b>
42	08/05/2024	387066		DIGEL	DR. YUSUF KHWAJA HAMIED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
43	08/05/2024	390118		VICCO	VICCO LABORATAORIES		GLAXO SMITHKLINE PHARMACEUTICALS LTD		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
44	08/05/2024	391464		GHASITARAM'S	STERI-MED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
45	08/05/2024	391460		EMPICIN	STERI-MED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
46	08/05/2024	391471		GHASITARAM'S	GHASITARAMS FOODS AND INDUSTRIES PVT. LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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47	08/05/2024	392642		SEETAL	SITAL SOAP WORKS.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
48	08/05/2024	393410		FURIDE	SEARLE (INDIA) LIMITED.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
49	08/05/2024	395822			MANZUR AHMED ABDUR RUB CHOUDHURY				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
50	08/05/2024	397579		MARTEX	MARATHE TEXTILE MILLS, PROP TEXTILE MILLS PRIVATE LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
51	08/05/2024	395865		NANDARIN	WINDSOR FOODS LIMITED.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
52	08/05/2024	399671		LIBITONE	HIGHLAND PHARMACEUTICALS.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
53	08/05/2024	397200		HISTEX	POLAR PHARMACEUTICALS				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
54	08/05/2024	398014		AMOXYLLIN	JALGAON CHEMICAL PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
55	09/05/2024	399718		VEENA WOODS	F. S. PATANWALA				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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56	09/05/2024	399937		PALM TREE BRAND 999	JIVANLAL & COMPANY				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
57	09/05/2024	401090		DECRON	RAMCHAND LUDHADMAL ROHRA				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
58	09/05/2024	401201		JC	JAYANT CHIMANLAL SHAH				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
59	09/05/2024	401691		MALABAR	JYOTI TRADER				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
60	09/05/2024	401693		GLUCOPHAGE	CFL PHARMACEUTICALS LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
61	09/05/2024	401824			DEVENDRA KUMAR SHANKERBHA PATEL				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
62	09/05/2024	402071		JYOTI	JYOTI ELECTRONICS.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
63	09/05/2024	402149		PREMIER	SWARAN KUMAR ARORA				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
64	09/05/2024	402228		HASINA	BHAWARLAL CHHAGANLAL MEHTA				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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65	09/05/2024	404774		MAYUR BRAND	CHIMANBHAI UMEDBHAI PATEL				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
66	09/05/2024	404883		PANADOL	EUPHARMA LABORATORIES				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
67	09/05/2024	405510		CARDRIL	RALLIS INDIA LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
68	09/05/2024	405887		SEP	CORONET PHARMACEUTICALS				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
69	09/05/2024	405888		DEX	CORONET PHARMACEUTICALS				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
70	13/05/2024	483940		POSIL	RANBIR AUTO CORPORATION				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
71	13/05/2024	484375		TORA-TEX	GOPIKISAN BADRINARAYAN BAHETI.,				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
72	13/05/2024	484865		SPONT	T. R. VENUGOPAL				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
73	13/05/2024	485595		BODYLINE	J.K. (BOMBAY) LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS





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74	13/05/2024	486193		KRM	MUKESH K. MANGHWANI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
75	13/05/2024	486359		ORKAY	ORKAY SILK MILLS LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
76	13/05/2024	486411		FLEXIN	MOUNDIPHARMA AG	DEPENNING & DEPENNING,			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
77	13/05/2024	486573		PROXEN	GRUNENTHAL GMBH ,	BASANT LAL GUPTA			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
78	13/05/2024	486733		MANZ PANNTALOOON	MANZ WEAR (P) LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
79	13/05/2024	486716		CEVALOX	INDO PHARMA PHARMACEUTICAL WORKS LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
80	13/05/2024	487141		SEIKA	BABULAL CHHABRIA, SAKSARIA INDUSTRIAL ESTATE				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
81	13/05/2024	487149		TOBU	BLAKHAMSHI SARJI GALA				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
82	13/05/2024	487144		CHAIN	VASAI ROLLER FLOUR MILLS PVT. LTD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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83	13/05/2024	487231		FLUTHERM	DILIP DATTATRAYA ATRE				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
84	14/05/2024	487414		SWETA	MANSUKH LILADHAR SAVLA				<b>MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS</b>
85	14/05/2024	487606		ENOXIN	ALEMBIC CHEMICAL WORKS COMPANY LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
86	14/05/2024	487605		FAMOTAC	ALEMBIC CHEMICAL WORKS COMPANY LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
87	14/05/2024	487721		DEV WASHING POWDER	PANCHAKSARAYYA, R. RUDRAVARAMATH				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
88	14/05/2024	487912		BEBLOCK	CHEMOPHARMA LABORATORIES LTD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
89	14/05/2024	488101		DEGMATIL	CEL PHARMACEUTICALS PRIVATE LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
90	14/05/2024	488169		KBE	SUNIL KHANNA				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
91	14/05/2024	488301		RIDCER	GUFIC PHARMA PRIVATE LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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92	14/05/2024	488434		DEGASAR	FUSECO INDIA LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
93	14/05/2024	488717		SUPFALCLOX	F D C LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
94	14/05/2024	488788		IMUZAT	ELDER PHARMACEUTICALS PVT. LTD.,				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
95	14/05/2024	489776		GITANO	GARWARE PAINTS LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
96	14/05/2024	490410		PEPSI	CHAND DHANPAT MEHTA				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
97	14/05/2024	492110		AMBAR	HANSRAJ NARSHIDAS KACHWALA				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
98	14/05/2024	492235		GNAT	GTC INDUSTRIES LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
99	14/05/2024	492237		MADHUS PLAIN TOFEES	TEJUMAL RADHOMAL				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
100	14/05/2024	492365		KETAM THREAD	TZAVARBHAI PURSHOTTAMDAS PATEL				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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101	15/05/2024	406344		ZODEX	CONCEPT PHARAMCEUTICALS LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
102	15/05/2024	407397		HAUL MARK	ARJUN BADRI VERMA	R. K. DEWAN & CO.,			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
103	15/05/2024	407684		DELUX	VIJAYAKANT RAVILAL DOSHI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
104	15/05/2024	407990		VIMKO	MAHESHKUMAR BABULAL VIRAVADIYA				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
105	15/05/2024	408239		FIXOCOL	GYAN KHALDAS BALLANI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
106	15/05/2024	408215		NUTRANEL	WOCKHARDT LIMITED	P S PAI & COMPANY			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
107	15/05/2024	408403		WIMCO	PYARELAL AURJUNLALJI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
108	15/05/2024	409008		VAULTEX	YOUNUS-YOUSUF & CO.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
109	15/05/2024	410191		TUREX	UNIQUE PHARMACEUTICAL LABORATORIES LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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110	15/05/2024	410614		RAJRATAN BLUE	M/S. GALA PRODUCTS				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
111	15/05/2024	411058		SONY	ATTAR MOHAMED DAWOOD AND BROS.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
112	15/05/2024	412595		TWO HORSES	SETH INDUSTRIES LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
113	16/05/2024	413221		EMASOL	KAO CORPORATION	J.P. JAGDEV & CO.			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
114	16/05/2024	413480		PRAGATI	PREMIER TEXTILES	M. P. MIRCHANDANI & CO.			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
115	16/05/2024	413558		FASHION QUEEN	PREMIER TEXTILES				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
116	16/05/2024	413808		JALARAM	AMIN SOAP DEPOT.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
117	16/05/2024	413853		RACHANA	SHREE SITARAM DYEING COMPANY				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
118	16/05/2024	416079		TRESCHO NO. 5	TRESCHO INCORPORATION				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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119	16/05/2024	416077		KARAJGAR	SANJAY MADHAVRAO KARAJGAR				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
120	16/05/2024	416852		SEPYRON	UNI-SANKYO LIMITED.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
121	16/05/2024	417480		TELEVISION	R.K. ROLLER & FLOUR MILLS				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
122	16/05/2024	417701		TATIANA	THE MERCANTILE ESSENTIAL OIL CO.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
123	16/05/2024	418090		PRITI	USHA ZARDA COMPANY				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
124	16/05/2024	417752		121	USHA ZARDA COMPANY				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
125	20/05/2024	492841		REEBOK	NARANGS PHARMACEUTICAL PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
126	20/05/2024	493381		HEXIDOL	CADILA CHEMICALS LIMITED., GHODSAR, MANINAGAR,				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
127	20/05/2024	493943		KALANIKETAN	KALA NIKETAN	R. R. SHAH & CO.,			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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128	20/05/2024	494133		TOMCO	LACHMANDAS KHETWANI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
129	20/05/2024	495863		RANASONS BOTTLE PACK	LSANTOSH KUMAR M. RANA				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
130	20/05/2024	498615		GR	INDIAN RAYON AND INDUSTRIES LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
131	20/05/2024	501292		CACHET	CACHET PHARMACEUTICALS LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
132	20/05/2024	501557		TAROFEN	CADILA PHARMACEUTICALS LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
133	20/05/2024	502156		KENMORE	GTC INDUSTRIES LIMITED,				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
134	20/05/2024	509791		FAMONIT	CADILA CHEMICALS PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
135	20/05/2024	517644		SANTOOR	MAHENDRA KUMAR				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
136	22/05/2024	511262		METRO BANKING				M.P. MIRCHANDANI & CO	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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137	22/05/2024	526009		HIBA	SHAGAF MD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
138	22/05/2024	527406		HSK	HARJIT SINGH KOHLI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
139	22/05/2024	531480		ALLADIN	BHAVESH CORPORATION				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
140	22/05/2024	534170		KAMDHENU	KORSHI MANJI DEDHIA, AMIT SHASHIKANT CHEEDA, SHASHIKANT DHANJI CHEEDA	M. P. MIRCHANDANI & CO.			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
141	22/05/2024	536465	50579	VIJAYAN	RAKESH KUMAR AGARWAL		M/S LOCK & LOCKING DEVICES		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
142	22/05/2024	536465	50580	VIJAYAN	RAKESH KUMAR AGARWAL		SHREE VIJAYAN LOCK WORKS	G.S. RIJHWANI & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
143	22/05/2024	447696		NISSAN BRAND	MARKCEL PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
144	22/05/2024	447697		JALCON BRAND	MARKCEL PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
145	22/05/2024	449712		MAHACOL	MAFATLAL DYES & CHEMICALS LIMITED .				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS





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146	22/05/2024	449719		MAHACOL	MAFATLAL DYES & CHEMICALS LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
147	22/05/2024	449718		MACOLL	MAFATLAL DYES & CHEMICALS LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
148	22/05/2024	449906		SISOPTIN	VIVIDMARGI INVESTMENTS PRIVATE LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
149	22/05/2024	449913		RANCER	VIVIDMARGI INVESTMENTS PRIVATE LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
150	22/05/2024	449898		3	YUNUS SULEMANC/O S ALIMOHAMEDABAD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
151	27/05/2024	418441		BURJNOL	BURLEIGH AND JOHNSON PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
152	27/05/2024	418645		SILAR	RALLIS INDIA LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
153	27/05/2024	418804		NELCO	VASTIMAL SHESHMAL	ADV. S. KUMAR,			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
154	27/05/2024	419040		ANKUR	AJAY INDUSTRIES				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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155	27/05/2024	420377		CADBURY'S FUNTIME	LALL & SETHI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
156	27/05/2024	420474		MARUTI	SUNIL KUMAR		VIJAYA INTERNATION PRODUCTS		MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
157	27/05/2024	420473		SUMMET	SUNIL KUMAR				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
158	27/05/2024	421210		PURIT	RECKON REMEDIES				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
159	27/05/2024	421831		557 WHITE	AKBARALI H. LAKHANI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
160	27/05/2024	422173		VENAMIN	IFIUNIK PHARMACEUTICAL LIMITED.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
161	27/05/2024	422950		KRISP	COLGATE-PALMOLIVE COMPANY				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
162	27/05/2024	423413		DEEPAK-RUBIA	KAMAL TEXTILES				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
163	27/05/2024	424214		ISOPRIL	DR. YUSUF KHWAJA HAMIED.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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164	27/05/2024	424655		DANOCRIN	DR. YUSUF KHWAJA HAMIED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
165	27/05/2024	425810		PARENTIN	WOCKHARDT LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
166	28/05/2024	426117		ESSOCAP	WOCKHARDT PRIVATE LIMITED				<b>MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS</b>
167	28/05/2024	426123		KAXIN	WOCKHARDT PRIVATE LIMITED	P. S. PAI & COMPANY			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
168	28/05/2024	426719		SAMSONITE	HARBHAJAN SINGH				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
169	28/05/2024	426926		THERMOCINNI	GURCHARAN SINGH GARCHA	R. K. DEWAN & CO.,			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
170	28/05/2024	428873		SHAKLEE	VIREN SHAH		SHAKLEE CORPORATION	S. S. RANA & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
171	28/05/2024	428871		SHAKLEE	VIREN SHAH		SHAKLEE CORPORATION	S. S. RANA & CO.	MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
172	28/05/2024	429305		DEPSOL	INTERNATIONAL PHARMACEUTICALS				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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173	28/05/2024	429531		HASMUKH TEA	MAHESH NARBBDASHANKER PANDYA	BHARAT SHAH & CO.,			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
174	28/05/2024	429866		SENSAR	NANALAL RAMJI	ARJUN T. BHAGAT & CO.,			MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
175	28/05/2024	429902		TEBONIN	CIPLA LIMITED.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
176	28/05/2024	430441		PROLSOLAC	UNICHEM LABORATORIES LTD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
177	28/05/2024	433217		DEXOCAP	HELIOS PHARMACEUTICAL				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
178	28/05/2024	431077		TRUE-TONE	JAWAHAR LAL JAIN				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
179	28/05/2024	431510		PAVILION	HABIB ESMAIL MEMORIAL TRUST				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
180	28/05/2024	431505		PAVILION	HABIB ESMAIL MEMORIAL TRUST				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
181	28/05/2024	431506		PAVILION	HABIB ESMAIL MEMORIAL TRUST				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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182	28/05/2024	431508		PAVILION	HABIB ESMAIL MEMORIAL TRUST				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
183	28/05/2024	431507		PAVILION	HABIB ESMAIL MEMORIAL TRUST				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
184	29.05.2024	465997		CAPLETS	REMY FINANCE B.				<b>MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS</b>
185	29.05.2024	466415		MYOPRIL	SEARLE (INDIA) LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
186	29.05.2024	466467		CHARLIE	SVASANTLAL GORDHANDAS VASANI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
187	29.05.2024	466461		LITEXIN	CLOVER PHARMACEUTICALS PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
188	29.05.2024	466457		ALDOL	CLOVER PHARMACEUTICALS PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
189	29.05.2024	466564		BLUE SHIP	SUNNY GOLD WINERIES PRIVATE LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
190	29.05.2024	467232		MICODER	WIPRO INFOTECH LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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191	29.05.2024	467297		NEUROMEX	GLUMEX PHARMACEUTICALS MFG. COMPANY				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
192	29.05.2024	467443		RESTOVIRON	KORES (INDIA) LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
193	29.05.2024	467455		PREGNUTRINE	KORES (INDIA) LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
194	29.05.2024	467451		SUSTACILLIN	KORES (INDIA) LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
195	29.05.2024	467498		ADEPINE	CLOVER PHARMACEUTICALS PVT.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
196	29.05.2024	467683		STODIS	R.A. VASANTH KUMAR				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
197	29.05.2024	468479		BEKONAZOLE	BIOLOGICAL E. LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
198	29.05.2024	468560		BAPU PATNA	HARDEVI T. JOUKANI				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
199	29.05.2024	468584		COTRADYL	POLESTAR LABS LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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200	30.05.2024	469032		MEXIT	SURESH SHETH				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
201	30.05.2024	469116		SURYA	MUKESH KUMAR MITTAL				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
202	30.05.2024	469121		PHENNAPAR	BURLEIGH & JOHNSON PVT. LTD.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
203	30.05.2024	469285		NETIL	GUFIC PHARMA PRIVATE LIMITED,				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
204	30.05.2024	469442		MONOGIL	GUJARAT INSECTICIDES LTD				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
205	30.05.2024	470424		OM SPICAL	HIRA DARDA				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
206	30.05.2024	470897		ASAPTOL	CIPLA LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
207	30.05.2024	472740		TP	.TATA PRESS LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
208	30.05.2024	473091		POWERMAX	S. BHUPENDER SINGH				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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**TRADE MARKS REGISTRY, MUMBAI OPPOSITION HEARING BOARD CONTESTED MATTERS (MAY 2024)**

SR. NO.	DATE OF HEARING & TIME	APPLN NO.	OPPOSITION NO.	TRADE MARK APPLIED	APPLICANT NAME	APPLICANT AGENT	OPPONENT NAME	OPPONENT AGENT	HEARING OFFICER
209	30.05.2024	473213		TDK	RAMESH VISHINDAS PANJWANI.,				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
210	30.05.2024	473210		MOTHERCARE	MOTHERCARE (INDIA) LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
211	30.05.2024	473670		CHAMP	SOBHASH INDRANATH MADAN,				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
212	30.05.2024	473823		SPORT LIFE	KUSHAL CONFECTIONERY & PHARMA PRIVATE LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
213	30.05.2024	473877		CEFZOL	INGA LABORATORIES PRIVATE LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
214	30.05.2024	474118		AMINOSPORIN	VITRO PHARMA PRODUCTS LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
215	30.05.2024	474187		BLUE CROSS	REMY FINANCE B. V.				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
216	30.05.2024	474688		5 STAR	MERLONI TERMOSANITARI (INDIA) LIMITED				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
217	30.05.2024	476140		AGAVIN	DINESH KUMAR, ADVOCATE				MS. CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



